

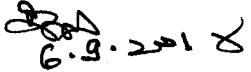
# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ENDORSEMENT**

Endt. No. 896/Confdl./2018  
I-8-2/2002 (Pt. X)

Bilaspur, dated the 06/09/2018

With reference to the Registry Endt. no. 248/Confdl./2018 dated 28.04.2014, copy of letter no. A-12023/1/2018-Ad.IV dated 23.08.2018 of the Under Secretary, Government of India, Ministry of Corporate Affairs, New Delhi is enclosed herewith regarding **filling up of 22 posts of Technical Member in the National Company Law Tribunal (NCLT)** for information.

  
(Neelam Chand Sankhla)  
Registrar General

Encl: As above

No.A-12023/1/2018-Ad.IV  
Government of India  
Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> floor, Shastri Bhawan,  
New Delhi-110001  
Dated: 23<sup>rd</sup> August, 2018.

To

1. Registrars General of All High Courts.
2. Secretaries to all Ministries/Departments of the Government of India
3. All Chief Secretaries to the State Government/Union Territories.
4. Registrar, National Company Law Appellate Tribunal.
5. Secretary, National Company Law Tribunal.
6. Secretary, CCI.
7. Secretary, Institute of Chartered Accountants of India (ICAI), I.P. Estate, New Delhi-110002.
8. Secretary, Institute of Cost Accountants of India (ICoAI), Sudder Street, Kolkata.
9. Secretary, Institute of Company Secretaries of India (ICSI), Institutional Area, Lodhi Road, New Delhi-110003.

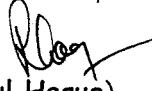
**Sub: Filling up of 22 (twenty two) posts of Technical Member in the National Company Law Tribunal (NCLT) - inviting online applications for.**

Sir,

In continuation of this Ministry's circular of even number dated 12<sup>th</sup> April, 2018 & 30<sup>th</sup> May, 2018 (copy enclosed) on the subject mentioned above, I am directed to state that it has been decided to fillup 22 (twenty two) vacancies of Technical Members in National Company Law Tribunal (NCLT) in place of 12 vacancies advertised vide circular dated 12<sup>th</sup> April and 30<sup>th</sup> May, 2018. Interested persons may apply for the posts on the portal <https://apptrbmembermca.gov.in> from 24.08.2018 till 14<sup>th</sup> September at 5:30 PM. Print out of the applications after final submission on online portal duly completed and through proper channel, wherever applicable, should reach Shri Amar Singh Meena, Director, Ministry of Corporate Affairs, Room No 530, A 'Wing, 5<sup>th</sup> floor, Shastri Bhawan, New Delhi-110001 latest by 24<sup>th</sup> September, 2018.

2. Those who have already applied earlier and whose applications in hard copy or through proper channel, wherever applicable have been received within the previously stipulated time (by 26.06.2018), are not required to apply again as their existing application shall be considered for the purpose. Other terms and eligibility conditions as stated in the above mentioned circular dated 12.04.2018 and 30.05.2018 will remain the same.

Yours faithfully,

  
(Riazul Haque)

Under Secretary to the Govt. of India  
Tele. No. 23381349

Copy to:

1. All officers at the Headquarters of the Ministry of Corporate Affairs, New Delhi.
2. Technical Director, NIC, DoPT with the request to upload the vacancy circular on the DoPT's website.
3. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.

No.A-12023/1/2018-Ad.IV  
Government of India  
Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> floor, Shastri Bhawan,  
New Delhi-110001  
Dated: 30 May, 2018.

To

1. Registrars General of All High Courts.
2. Secretaries to Government of India, All Ministries/Departments of the Government of India
3. All Chief Secretaries to the State Government/Union Territories.
4. Registrar, National Company Law Appellate Tribunal.
5. Secretary, National Company Law Tribunal.
6. Secretary, CCI.
7. Secretary, Institute of Chartered Accountants of India (ICAI), I.P. Estate, New Delhi-110002.
8. Secretary, Institute of Cost Accountants of India (ICoAI), Sudder Street, Kolkata.
9. Secretary, Institute of Company Secretaries of India (ICSI), Institutional Area, Lodhi Road, New Delhi-110003.


Sub: Filling up of 12 posts of Technical Member in the National Company Law Tribunal (NCLT) - inviting applications for.

Sir,

In continuation of this Ministry's circular of even number dated 12<sup>th</sup> April, 2018 on the subject mentioned above (copy enclosed). I am directed to state that last date of submitting online application (available on portal <https://apptrbmembermca.gov.in>) has been extended from 30<sup>th</sup> May, 2018 to **11<sup>th</sup> June, 2018 till 5:30 PM**. Print out of the applications after final submission on online portal duly completed and through proper channel, wherever applicable, should reach Shri Amar Singh Meena, Director, Ministry of Corporate Affairs, Room No 530, A 'Wing, 5<sup>th</sup> floor, Shastri Bhawan, New Delhi-110001 latest by **26<sup>th</sup> June, 2018**.

2. Those who have already applied earlier within the previously stipulated time, need not apply again. Other terms and eligibility conditions as stated in the above mentioned circular dated 12.04.2018 will remain the same.

Yours faithfully,

  
(Riazul Haque)

Under Secretary to the Govt. of India  
Tele. No. 23381349

Copy to:

1. All officers at the Headquarters of the Ministry of Corporate Affairs, New Delhi.
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